

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

28.

C.P. (IB)/913(MB)2021

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 23.04.2024

NAME OF THE PARTIES:

Central Bank Of India
Vs

Jatinder Kumar Suri Personal Garantor
Of Kalisma Steel Pvt Ltd

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Hanspreet Kaur, Ld. Counsel for the Financial Creditor present. Mr. Darshit Dave, Ld. Counsel for the Respondent present. Mr. Nitin om Kothari, Ld. Counsel for the RP present.
2. Heard the Counsel and perused the material available on record. **Reserved for orders.**

Sd/-

ANU J. SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)